

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO.†2265
TO BE ANSWERED ON 02.12.2019

TRAINING TO TRIBAL PEOPLE

†2265.SHRIMATI JASKAUR MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to impart training to ensure the accessibility of tribal people to the schemes meant for them along with the details of the ongoing schemes to benefit the students of this community;
- (b) whether the Government has formulated any new scheme to impart training to tribal women to enable them to get employment;
- (c) if so, the details thereof; and
- (d) the State/district-wise details of the number of women who got employment under this scheme?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a): Government has adopted a multi-pronged strategy to disseminate information about its programmes through its Information, Education and Communication strategy, including dissemination of information through electronic and print media, seminars, workshops, personal interface etc. to enable tribal people access the benefit of various programmes and schemes for their benefit.

The Ministry of Tribal Affairs has following schemes apart from giving Grants under Article 275(1) of the Constitution:

- (i) Special Central Assistance to Tribal Sub Scheme (SCA to TSS)
- (ii) Scheme of Development of Particularly Vulnerable Tribal Groups
- (iii) Aid to Voluntary Organizations working for the Scheduled Tribes
- (iv) Eklavya Model Residential Schools (EMRS)
- (v) Pre-Matric Scholarship
- (vi) Post-Matric Scholarship
- (vii) National Fellowship and Scholarship for Higher Education of ST students
- (viii) Scholarship to the ST Students for Studies Abroad
- (ix) Support to Tribal Research Institutes
- (x) Tribal Festival, Research, information and Mass Education

(b): There is no separate scheme.

(c) &(d): Do not arise in view of above.
